

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. C.P. (IB)/1138(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: State bank of India**  
**V/s**

**Dunar Foods Ltd.**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Abhishek Anand appeared for the Monitoring Professional. Counsel for the Monitoring Professional submits that the matter may be listed on board only upon the filing of an Interlocutory Application to that effect. Ordered accordingly. Registry is directed not to list this matter until an IA to that effect is taken out.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

05.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**